

ances for Regional Rural Bank employees at par with those admissible to employees of sponsor banks and other residuary matters in connection with the implementation of the award of the National Industrial Tribunal for Regional Rural Banks.

(c) In the memorandum it has, *inter-alia*, been suggested that sub-staff who acquire graduation qualification be promoted to clerical cadre irrespective of the number of years of service rendered by them.

(d) and (e) The Group is considering all the matters which stand referred to it.

पंजाब में बैंकों से घन ऐंठन

1075. डा० रत्नाकर पाण्डेय: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 14 नवम्बर, 1991 के टाइम्स ऑफ इंडिया में प्रकाशित इस आशय के समाचार की ओर दिया गया है कि पंजाब में कुछ बक उद्यवदी संगठनों को प्रति सप्ताह कुछ घनराशि दे रहे हैं ताकि वे उनके आतंक से बच सकें; और

(ख) यदि हां, तो इस संबंध में क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री हलदीर सिंह) : (क) बैंकों और भारतीय रिजर्व बैंक ने सूचित किया है कि अपने आपको आतंकवादियों के आतंक से बचाने के लिए साप्ताहिक आधार पर किसी प्रकार के भुगतान किये जाने की सुचना उन्हें नहीं दी गई है। पंजाब सरकार ने भी सूचित किया है कि इस प्रकार की किसी भी घटना की जानकारी सरकार को नहीं दी गई है।

(ख) प्रश्न पैदा ही नहीं होता।

Representatives of SCs/STs and Minorities in Selection Committees/Boards

1076. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of FINANCE be pleased to state:

(a) whether the instructions of the Government of India of August, 1990 for inclusion of representatives of SCs/STs and Minorities in the Selection Committees/Boards have been implemented by his Ministry;

(b) if so, what are the details of such bodies and organisations under his Ministry where the instructions have been implemented;

(c) what are the names of the bodies which have not implemented the instructions so far and the reasons therefor; and

(d) what steps are being taken by Government/institutions in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) to (d) The information is being collected and will be laid on the Table of the House as soon as possible.

Quarters for IDBI Staff in Bombay

1077. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that IDBI (Industrial Development Bank of India) has residential quarters for the bank staff at various places in Bombay city;

(b) whether it is a fact that all the staff have not been provided residential accommodation;

(c) if so, when will the accommodation be provided to all;

(d) whether it is a fact that it is Government's policy to encourage ISI mark equipments and electrical appliances;

(e) whether it is a fact that at the IDBI quarters in Ghatkopar, Bombay non-ISI water geysers are installed, which are dangerous; and